

(4) Supplementary Statement No. VII—Fifteenth Session, 1957 of First Lok Sabha. [See Appendix I, annexure No. 50.]

(5) Supplementary Statement No. XV—Thirteenth Session, 1956 of First Lok Sabha. [See Appendix I, annexure No. 51.]

(6) Supplementary Statement No. XIX—Twelfth Session, 1956 of First Lok Sabha. [See Appendix I, annexure No. 52.]

PETITION RE INDIAN RAILWAYS ACT, 1890

Secretary: Sir, under Rule 167 of the Rules of Procedure and Conduct of Business in Lok Sabha, I have to report that a petition as per statement laid on the Table has been received in respect of the Indian Railways Act, 1890.

Statement

Petition No.	Brief subject	Number of signatories	District	State
13	In respect of the Indian Railways Act, 1890.	1	Kaim-ganj	U.P.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

SMUGGLING OF RICE FROM ANDHRA PRADESH

Shri N. R. Munisamy (Vellore): Under Rule 197, I beg to call the attention of the Minister of Food and Agriculture to the following matter of urgent public importance and I request that he may make a statement hereon:

“Smuggling of rice from Andhra Pradesh and consequent increase in Price of rice”.

The Minister of Food and Agriculture (Shri A. P. Jain): The Government of India are aware that stocks of rice are being taken out of the southern zone from Andhra Pradesh in contravention of their orders. It is likely that but for this the prices would have been lower than what they are at present in Andhra Pradesh and in other States in southern zone.

The Central Government have prohibited the movement of rice by rail from stations in the delta districts of Andhra to certain stations out of the southern zone bordering on Bombay and Goa. The Government of Mysore have created a no-movement-zone round Goa, and have also taken steps to prevent smuggling of rice by road into Goa and the State of Bombay.

The Government of Andhra Pradesh were advised by the Central Government early in December, 1957 and again early in January 1958 to take necessary steps to prevent smuggling of rice by road from that State outside the southern zone. No report has so far been received from the State Government indicating what steps, if any, they have taken.

BUSINESS OF THE HOUSE

The Prime Minister and Minister of External Affairs Shri Jawaharlal Nehru): Mr. Speaker, I should like to give some general business to be about the legislative measures and other business to be brought forward before the Lok Sabha during this session.

A major part of the session will be taken up with the discussion and voting of the Demands for Grants in respect of the Railway and the General